

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 03.10.2016

CP No. 291/00018/2016 (OA No.291/00126/2016)

Mr. Amit Mathur, Counsel for the petitioner.
Mr. Hawa Singh, Counsel for respondents.

Ld. counsels for both the parties are in agreement that the compliance of the directions of the Tribunal has been made and they are satisfied. In view of the submissions made as above, the C.P. is dismissed. Notices issued to respondents are discharged.


(Meenakshi Hooja)
Member (A)


(S.K. Kaushik)
Member (J)

Adm/